

Reliance General Insurance Company Ltd.**Add-On/ Clause Wording under Standard Fire and Special Perils Policy****Un-specified locations**

It is hereby understood and agreed that, subject to otherwise to the terms, exclusions, provisions and conditions contained in the policy or endorsed thereon, and subject to the insured having paid the agreed additional premium, the policy extends to cover the property insured while at fixed unspecified locations not included in the location(s) specified in the schedule upto a limit of Rs. ____ at any one location each and every loss and Rs. ____ in the aggregate for the policy period.

Coverage under this extension shall not apply to property contained within any vehicle or other conveyance, or property while in transit and shall be limited to locations within India Only.

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